

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 13-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ARGUMENTS				
1	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
REPLY / SAY				
2	SPL CASE MCOC (Exh 174)	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A-1 to 6, Adv. Gosavi A-7
3	SPL CASE MCOC	17/2018	Azad Maidan Police Station V/s. Amol Shankar Vichare and Ors. 04	SPP Jaysing Desai Adv. Amresh Sharma
4	SPL CASE MCOC	08/2019	Azad Maidan Police Station V/s. Krishnakumar Balakrishnan Nair @ Kevin Nair	SPP Jaysingh Desai Adv. Mahesh Mule
5	SPL CASE MCOC (Exh. 53) (B.A.)	01/2019	State of Yellowgate Police Station V/s. Sonu @ Jamil Mohd. Hussain Qureshi .. Oth. 7	SPP Mahesh M. Mule Adv. Imran Shaikh
6	SPL CASE MCOC	13/2019	Yellowgate Police Station V/s. Ghonya @ Roshan Ramakant Shirodkar and another 01	
WRITTEN ARGUMENTS				
7	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A
8	SESSIONS CASE	11/2015	The State Santacruz P.S. V/s. Arati @ Madhu Saroj Jadhav	

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9	CRI APPEAL	724/2015	Pravin Viram Satra @ MA 225315 @ BA 219315- Applicant V/s. The State of Maharashtra – Vile Parle Police Station - Respondent	Hiranya Pandey, Kshitish Shukla
REPORT				
10	SPL Case MCOC	02/2019	DCB CID, Mumbai V/s. Dansih Ali Jamaluddin Ahmed and Another 01	SPP Jaysing Desai Adv. Javedid Allana
11	MCOC MA (Jail Report)	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Deshpande